PUNJAB VIDHAN SABHA SECRETARIAT NOTIFICATION

THE 5TH FEBRUARY, 2020

No. 20-LA-2020/ 9.- The following Order by the Governor of Punjab, dated the 4th February, 2020, is published for general information –

"ਹੁਕਮ

ਭਾਰਤ ਦੇ ਸੰਵਿਧਾਨ ਦੇ ਅਨੁਛੇਦ 174 ਦੀ ਕਲਾਜ਼ (1) ਦੁਆਰਾ ਮੈਨੂੰ ਸੌਂਪੀਆਂ ਗਈਆਂ ਸ਼ਕਤੀਆਂ ਦੀ ਵਰਤੋਂ ਕਰਦਿਆਂ ਮੈਂ, ਵੀ.ਪੀ. ਸਿੰਘ ਬਦਨੋਰ, ਰਾਜਪਾਲ, ਪੰਜਾਬ, ਇਸ ਦੁਆਰਾ ਪੰਜਾਬ ਰਾਜ ਦੀ 15ਵੀਂ ਵਿਧਾਨ ਸਭਾ ਨੂੰ ਵੀਰਵਾਰ, ਮਿਤੀ 20 ਫਰਵਰੀ, 2020 ਨੂੰ 11.00 ਵਜੇ ਪੂਰਵ ਦੁਪਹਿਰ ਇਸ ਦੇ ਗਿਆਰਵੇਂ ਸਮਾਗਮ ਲਈ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਹਾਲ, ਵਿਧਾਨ ਭਵਨ, ਚੰਡੀਗੜ੍ਹ, ਵਿਚ ਇਕੱਤਰ ਹੋਣ ਲਈ ਬੁਲਾਵਾ ਭੇਜਦਾ ਹਾਂ।

ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ : 4 ਫਰਵਰੀ, 2020

ਵੀ.ਪੀ. ਸਿੰਘ ਬਦਨੌਰ, ਰਾਜਪਾਲ, ਪੰਜਾਬ।

ORDER

IN EXERCISE OF THE POWERS CONFERRED UPON ME BY VIRTUE OF CLAUSE (1) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, I, V.P. SINGH BADNORE, GOVERNOR OF PUNJAB, HEREBY SUMMON THE FIFTEENTH VIDHAN SABHA OF THE STATE OF PUNJAB TO MEET FOR ITS ELEVENTH SESSION AT 11.00 A.M. ON THURSDAY, THE 20TH FEBRUARY, 2020, IN THE PUNJAB VIDHAN SABHA HALL, VIDHAN BHAVAN, CHANDIGARH.

DATED CHANDIGARH: THE 4TH FEBRUARY, 2020.

V.P. SINGH BADNORE, GOVERNOR OF PUNJAB."

DATED CHANDIGARH: THE 5TH FEBRUARY, 2020.

SHASHI LAKHANPAL MISHRA, SECRETARY.

No. 20-LA-2020/ 9/67, dated Chandigarh, the 5th February, 2020.

Copy forwarded for information to -

- 1. all Members of the Punjab Vidhan Sabha;
- 2. the Chief Secretary to Government, Punjab, Chandigarh;
- 3. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarii,

Assistant Information Officer

Punjab Vidhan Sabha

Chandigarh

P.T.O.

- 4. the Principal Secretary to Hon'ble Chief Minister, Punjab;
- 5. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh (with 4 spare copies) with reference to his Department's letter No. 1/3/2017-3212/109, dated the 3rd February, 2020;
- 6. the Principal Secretary to Governor, Punjab, Chandigarh;
- 7. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh (with 4 spare copies);
- 8. the Legal Remembrancer and Secretary to Government, Punjab, Legislative Department, Chandigarh;
- 9. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
- 10. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001 (with two spare copies);
- 11. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
- 12. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi;
- 13. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001:
- 14. the Secretaries to all State Legislative Assemblies / Councils in India;
- 15. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I (A) Section), New Delhi 110001;
- 16. the Under Secretary to Government, Punjab, General Administration (By name) with 180 spare copies for distribution amongst the various Branches under the Administrative Secretaries;
- 17. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
- 18. the Director, Information and Public Relations, Punjab, Chandigarh;
- 19. The Incharge, United News of India, Building No.6, First Floor, Sector-42, Attawa, Chandigarh-160036;
- 20. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
- 21. all Press Correspondents stationed at Chandigarh.

ASSISTANTUNFORMATION OFFICCER, for SECRETARY.

15ਵੀਂ ਵਿਧਾਨ **ਸਭਾ** ਗਿਆਰਵਾਂ ਸਮਾਗਮ

ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਸਕੱਤਰੇਤ (ਵਿਧਾਨ ਸ਼ਾਖਾ)

ਵੱਲੋਂ

ਸ਼੍ਰੀਮਤੀ ਸ਼ਸ਼ੀ ਲਖਨਪਾਲ ਮਿਸ਼ਰਾ, ਸਕੱਤਰ।

ਸੇਵਾ ਵਿਚ

ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੇ ਸਮੂਹ ਮੈਂਬਰ ਸਾਹਿਬਾਨ ।

ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ, 5 ਫਰਵਰੀ, 2020

ਸ਼੍ਰੀਮਾਨ/ਸ੍ਰੀਮਤੀ ਜੀ,

ਮੈਨੂੰ ਆਪ ਜੀ ਨੂੰ 15ਵੀਂ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੇ ਗਿਆਰਵੇਂ ਸਮਾਗਮ ਲਈ ਬੁਲਾਵਾ ਭੇਜਣ ਦਾ ਮਾਣ ਪ੍ਰਾਪਤ ਹੋਇਆ ਹੈ, ਜਿਸ ਮੁਤਾਬਿਕ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਨੂੰ ਵੀਰਵਾਰ, ਮਿਤੀ 20 ਫਰਵਰੀ, 2020 ਨੂੰ 11.00 ਵਜੇ ਪੂਰਵ ਦੁਪਹਿਰ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਹਾਲ, ਵਿਧਾਨ ਭਵਨ, ਚੰਡੀਗੜ੍ਹ ਵਿਚ ਇਕੱਤਰ ਹੋਣ ਲਈ ਬੁਲਾਇਆ ਗਿਆ ਹੈ।

2. ਸਮਾਗਮ ਦੇ ਪ੍ਰੋਗਰਾਮ ਦੀ ਕਾਪੀ ਬਾਅਦ ਵਿਚ ਭੇਜੀ ਜਾਵੇਗੀ।

(I have the honour to enclose summons according to which the Fifteenth Punjab Vidhan Sabha has been summoned to meet for its Eleventh Session on Thursday, the 20th February, 2020 at 11.00 A.M. in the Punjab Vidhan Sabha Hall, Vidhan Bhavan, Chandigarh.

3. Copy of the programme for the Session will follow).

ਵਿਸ਼ਵਾਸ਼ਪਾਤਰ,

<u>тум</u> 5-2-20 на за ј

Assistant Information Officer Punjab Vidhan Sabha

Chandigarh